

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1001

ANSWERED ON:01.08.2006

REHABILITATION OF TRIBALS .

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Kulaste Shri Faggan Singh;Verma Shri Ravi Prakash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) Whether the Government propose to prepare a comprehensive national policy to ensure protection, all-round development, welfare and empowerment of tribals with emphasis on rehabilitation and resettlement of the project affected people as reported in Hindu dated June 16, 2006;

(b) If so, the details thereof; and

(c) The time by which the final decision is likely to be taken in this regard alongwith the measures taken for its effective implementation ?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a)&(b): Yes, Sir. The Ministry of Tribal Affairs has formulated the draft of a National Tribal Policy covering various issues such as Alienation of Tribal Land; Tribal-Forest Interface; Displacement, Rehabilitation & Resettlement; Enhancement of Human Development Index; Creation of Critical Infrastructure; Violent Manifestations; Conservation & Development of Particularly Vulnerable Tribal Groups (PTGs); Adoption of Tribal Sub Plan Strategy; Empowerment; Gender Equity; Enlisting Support of Non-Governmental Organisations; Tribal Culture & Traditional Knowledge; Administration of Tribal Areas; the Regulatory & Protective Regime; Scheduling & De-scheduling of Tribes, etc. The draft Policy has been made available to members of the public through the Ministry's website, and copies have been sent to Central Ministers, State/UT Governments, the Central Ministries/Departments concerned, academicians, anthropologists, social activists, experts working for the welfare of tribal people, and other stakeholders, inviting views, comments and suggestions.

(c): As the Policy will have to be finalized after taking into account the comments received, no time frame for finalization can be given at this stage.